

Dr. Aditi Choudhary  
D.H.J.S  
Director (Academics)  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY  
(High Court of Delhi)  
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No. DJA/Trg./MS-09/Mental Health/1703/2023/2702

9<sup>th</sup> June, 2023

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC.
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC.
3. The Ld. Principal District & Sessions Judge, North-West, Rohini.
4. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC
5. The Ld. Principal District & Sessions Judge, South, Saket.
6. The Ld. Principal District & Sessions Judge, South-West, Dwarka.
7. The Ld. Principal District & Sessions Judge, West, THC.
8. The Ld. Principal District & Sessions Judge, East, KKD.
9. The Ld. Principal District & Sessions Judge, South-East, Saket.
10. The Ld. Principal District & Sessions Judge, Shahdara, KKD.
11. The Ld. Principal District & Sessions Judge, North-East, KKD
12. The Ld. Principal District & Sessions Judge, North, Rohini.

Sub.: Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for CMMs/ACMMs/MMs (including all i.e. General/Mahila Court/NI Act/Reliever) (1/4th of total strength), Mental Health Professionals in the NCR of Delhi & Officials of Delhi Police on 28<sup>th</sup> July, 2023

Respected Sir Madam,

As per the approved Training Calendar 2023, the Delhi Judicial Academy shall be conducting the 'Orientation Course on the Mental Healthcare Act, 2017 & Related Issues' for CMMs/ACMMs/MMs (including all i.e. General/Mahila Court/NI Act/Reliever) (1/4th of total strength), Mental Health Professionals in the NCR of Delhi & Officials of Delhi Police on 28<sup>th</sup> July, 2023 at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 28<sup>th</sup> July, 2023, so that litigants and lawyers are not inconvenienced.

With regards,

Yours faithfully,  
*Aditi Choudhary*  
(Dr. Aditi Choudhary)

Encl.: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS),  
TIS HAZARI COURT, DELHI

No. 49491-507 /JOTP/Gaz./2023

Dated, Delhi the 03 JUL 2023

As directed copy of letter No. DJA/Trg./MS-09/Mental Health/1703/2023/2702 dated 09.06.2023 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The P.S. to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi
4. The PRO, Facilitation Centre, Tis Hazari Court, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The LAYERS for uploading the same.

*Kaveri Baweja*  
(Kaveri Baweja)  
District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.

**Nomination List for  
Orientation Course on the Mental Healthcare Act, 2017 & Related Issues  
for CMMs, ACMMs & MMs (including all i.e. General / Mahila Court / NI Act /  
Reliever) (1/4<sup>th</sup> of total strength)  
on  
28<sup>th</sup> July, 2023**

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Mr. Rohit Gulia	CMM		North-West	Rohini
2	Ms. Snigdha Sarvaria	CMM		New Delhi	PHC
3	Ms. Sonam Singh-I	ACMM		South-East	Saket
4	Ms. Saloni Singh	ACMM		East	KKD
5	Mr. Aashish Gupta	ACMM		North-East	KKD
6	Mr. Harjeet Singh Jaspal	ACMM	4		Rouse Avenue
7	Ms. Swati Sharma	ACMM	2	New Delhi	PHC
8	Ms. Samiksha Gupta	ACMM		South-West	Dwarka
9	Ms. Uditia Jain Garg	MM	8	New Delhi	PHC
10	Mr. Paras Dalal	MM	4	New Delhi	PHC
11	Mr. Paras Dalal	MM	4	New Delhi	PHC
12	Ms. Anjinder Kaur	MM	6	Central	THC
13	Ms. Manu Shree	MM	1	South	Saket
14	Mr. Bharat Aggarwal	MM	5	Shahdara	KKD
15	Mr. Rupinder Singh Dhiman	MM	1	North-East	KKD
16	Ms. Shilpi Singh	MM	2	South	Saket
17	Mr. Rahul Verma	MM	7	South-East	Saket
18	Mr. Vishesh	MM (NI Act)	6	Central	THC
19	Ms. Sakshi Jaiswal	MM (NI Act)	5	Central	THC
20	Ms. Charu Dhankar	MM (Mahila Court)	2	South-West	Dwarka
21	Ms. Aakanksha	MM (NI Act)	7	South-West	Dwarka
22	Ms. Neha Barupal	MM	12	South-East	Saket
23	Ms. Chhaya Tyagi	MM	5	East	KKD
24	Mr. Devanshu Sajjan	MM	7	West	THC

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
25	Ms. Nidhi Bala	MM (Mahila Court)	3	Shahdara	KKD
26	Ms. Padma Landol	MM (NI Act) Digital Court	3	New Delhi	PHC
27	Mr. Nidhish Kumar Meena	MM (NI Act) Digital Court	3	South-West	Dwarka
28	Mr. Aakash Sharma	MM	8	West	THC
29	Mr. Umang Joshi	MM (NI Act) Digital Court	5	South-West	Dwarka
30	Ms. Neha Saini	MM (NI Act) Digital Court	7	South-West	Dwarka
31	Mr. Gaurav Goyal	MM (NI Act) Digital Court	8	South-West	Dwarka
32	Ms. Akanksha Garg	MM	3	South-East	Saket
33	Ms. Aayushi Saxena	MM (NI Act)	1	South	Saket
34	<del>Ms. Bhanu Jai</del>	MM (NI Act)	1	<del>Central</del>	THC
35	Ms. Sanya Dalal	MM	1	North-West	Rohini
36	Mr. Sahil Khurmi	MM (NI Act)			Rouse Avenue
37	Mr. Anshul Singhal	MM (NI Act)			Rouse Avenue
38	Mr. Kumar Rahul	MM (NI Act) Digital Court	1	North-West	Rohini
39	Ms. Aneeza Bishnoi	MM (Mahila Court)	5	West	THC
40	Ms. Neha Sharma	MM (NI Act) Digital Court	2	South-East	Saket
41	Mr. Rahul Jain	MM (NI Act)	4	South-West	Dwarka
42	Ms. Aditi Rao	MM (NI Act)	3	South-East	Saket
43	Ms. Jyoti Nain	MM	7	North	Rohini
44	Ms. Jyoti Nain	MM	7	North	Rohini
45	Mr. Kapil Gupta	MM	7	New Delhi	PHC
46	Ms. Anam Rais Khan	MM (NI Act)			Rouse Avenue
47	Mr. Apoorv Bhardwaj	MM (NI Act)	8	South-West	Dwarka
48	Ms. Deepakshi Rana	MM (NI Act)	1	South-East	Saket
49	Ms. Kritika Jain	MM (Mahila Court)	4	South-West	Dwarka
50	<del>Ms. Divyashree Rama</del>	MM (Mahila Court)	2	<del>Central</del>	THC
51	Mr. Sankalp Kapoor	MM	6	South-West	Dwarka
52	Ms. Sana Khan	MM (Mahila Court)	3	South	Saket
53	Mr. Milan Goel	MM	3	West	THC

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
54	Ms. Sukriti Singh	MM (Mahila Court)	4	South	Saket
55	<del>Mr. Vinod Kumar</del>	MM	3	<del>Central</del>	THC
56	Ms. Sanghmitra	MM (Mahila Court)	1	South-East	Saket
57	<del>Ms. Katyajini Sharma Kandwal</del>	MM (NI Act)	3	<del>Central</del>	THC
58	Mr. Ankit Garg	MM	1	South-East	Saket
59	Ms. Garima	MM (NI Act) Digital Court	3	North-West	Rohini
60	Ms. Shivangi Mangla	MM (NI Act) Digital Court	2	North-West	Rohini
61	Mr. Anmol Nohria	MM (NI Act) Digital Court		Shahdara	KKD
62	Mr. Vaibhav Pratap Singh	MM (NI Act) Digital Court	2	West	THC
63	Mr. Rishabh Tanwar	MM	9	South-East	Saket
64	<del>Ms. Manya</del>	MM (NI Act) Digital Court	2	<del>Central</del>	THC
65	Mr. Ravi	MM (NI Act)	5	South	Saket
66	Mr. Varun Chandra	MM (NI Act)	4	South	Saket
67	Mr. Siddhant Kumar	MM (NI Act)	6	South	Saket
68	Mr. Komal	MM (NI Act)	8	South	Saket